

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (D.B.) No. 408 of 2020

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| Chetni Devi & Ors. | Versus | --- --- Appellants |
| The State of Jharkhand. | | -- --- Respondent |

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

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| For the Appellants | : Ms. Pinki Kumari, Adv. | |
| For the State | : Ms. Nehala Sharmin, A.P.P. | |

05/05.04.2021 Ms. Pinki Kumari, A.C. to Mr. Jitendra Shankar Singh seeks two weeks' time on the ground that Mr. Munna Lal Yadav has been engaged as Government Pleader for the State.

As prayed for, matter is adjourned for two weeks.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/